

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount in Rs.	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)							Details of Security Interest
1	Phoenix ARC Private Limited trustee of Phoenix Trust-FY16-26		31-03-2020	1,00,68,65,665	1,00,68,65,665	Financial Creditor	0	Yes	37.99 acres in meelavitan village, 37.44 acres in muduvaihanendal village and 122.82 acres in varthagareddipatti village	0	20.72%	-	-	-	-
2	State Bank of India		17-06-2020	42,72,90,841	42,72,90,841	Financial Creditor	0	Yes	First charge on the current assets of the company, present and future on pari passu basis with other SIC banks i) EM on residential land at Athipattu Village, Ponneri Taluk, Minjur Panchayat, Thiruvotriyoor SRO in the name of the Company. ii) EM on land of 0.53 acres at Meelavitan Village, owned by the Company. iii) EM on land of 5.40 acres at Kumargiri Village, owned by the Company. Charges were not created for other than the above security interest. Security interest other than above mentioned in the claim form will not be considered as Security Interest of M/s. Axis Bank.	0	8.79%	-	-	-	-
3	Axis Bank Limited		10-04-2020	16,30,23,187	16,30,23,187	Financial Creditor	0	Yes	Books Debts of St. John Freight Systems Limited.	0	3.86%	-	-	-	-
4	City Union Bank Limited		08-04-2020	22,24,95,379	22,24,95,379	Financial Creditor	0	Yes	All that part and parcel of the commercial unit No.307 admeasuring 2210 Sq.Ft. - Seable area & Built up area 1971.60 Sq.Ft. and unit No.317 admeasuring 1954 Sq.Ft. - Seable area & Built up area 1745 Sq.Ft. located at Rameja Arcade Premises Co-operative Society Limited, Plot No.51, Sector-11, CBD Belapur, Taluka & District, Thane, Navi Mumbai - 400 614.	0	4.58%	-	-	-	-
5	L&T Finance Limited		29-04-2020	193024269	193024269	Financial Creditor	0	No	Hypothecation on stocks & book debts/receivables and other current assets of the Corporate Debtor under pari-passu basis with working capital bankers. Exclusive Charge on the all the 350 containers procured out of term loan of Rs. 4,00,00,000 availed from IDBI.	0	3.97%	-	-	-	-
6	IDBI Bank Limited		18-06-2021	18,75,21,249	18,75,21,249	Financial Creditor	0	Yes	First charge by way of mortgage in favour of SIDBI of all the immovable properties, both present and future, owned by St John Freight Systems Ltd., situate at Varthagareddipatti Village, Tuticorin Taluk, Pudukkottai Sub Registration District, Tuticorin Registration District Tuticorin Taluk District and comprised of 1.07 Acre (0.43 Hectares) in S.No.53/3, 0.86 Acre (0.35 Hectares) in S.No.73/3, 1.75 Acre in S.No.54/1, 3.53 Acres in S.No.382/2, 3.51 acres in 382/1, 2.59 Acres in S.No.380/4, 2.68 Acre in S.No.380/5, 2.22 Acres in S.No.380/1, 1.85 Acre in S.No.380/2, 1.85 Acre in S.No.380/3, 3.82 Acres in S.No.381/2, 1.90 Acre in S.No.381/3, 3.27 Acres in S.No.54/5, 93 Cents in S.No.54/4 and 93 cents in S.No.54/6, total admeasuring 32.75 Acres, together with all the buildings and structure thereon.	0	3.86%	-	-	-	-
7	Corporation Bank		08-04-2020	12,55,14,001	12,55,14,001	Financial Creditor	0	No	S.No.46/2,46/4,46/6,47/3,47/1,47/2,50/5, 47/4,50/2,59/1,46/5 Tirunelveli to Thoothukudi Road, Varthagareddipatti Village Thoothukudi Taluk, Thoothukudi District - 22.74 Acre in the name of St. John Freight Systems Ltd. S.No.53/2,73/2,56/1,56/2,57/2,375/1,375/2,61/2,59/2,61/1A,514A,51/4C Varthagareddipatti Village Tirunelveli to Tuticorin Road Tuticorin Taluk - 23.77 Acre in the name of St. John Freight Systems Ltd.	0	2.58%	-	-	-	-
8	Small Industries Development Bank of India		10-04-2020	11,86,38,484	11,86,38,484	Financial Creditor	0	No	Hypothecation of current assets present and future of St. John Freight Systems Limited.	0	2.44%	-	-	-	-
9	Karur Vysya Bank Limited		09-03-2020	3,27,55,535	3,27,55,535	Financial Creditor	0	No	Hypothecation of stocks related to that activity stored in their business premises, go-down, book debts and other current assets of the business such as advances paid to suppliers etc. and hypothecation of equipment, machineries, fixtures etc. on pari-passu charge basis with other working capital lenders.	0	0.67%	-	-	-	-
10	Lakshmi Vilas Bank		07-04-2020	2,52,83,086	2,52,83,086	Financial Creditor	0	No	Pari-passu first charge on receivables with other member banks under MBA.	0	0.52%	-	-	-	-
11	Canara Bank		04-04-2020	2,46,41,573	2,46,41,573	Financial Creditor	0	No	Hypothecation of Reach Stacker - ASTER - Quantity 1.	0	0.51%	-	-	-	-
12	SREI Equipment Finance Limited		09-04-2020	82,02,044	82,02,044	Financial Creditor	0	No	Hypothecation of the below mentioned asset: "Reach Stacker - Model no. DRF 450 55. Serial No. T34113 0838"	0	0.17%	-	-	-	-
13	Indusind Bank Limited		10-04-2020	20,80,030	20,80,030	Financial Creditor	0	No	Land parcels situated at Muduvaihanendal and Varthagareddipatti village comprising 90.94 acres.	0	0.04%	-	-	-	-
14	Piramal Capital & Housing Finance Limited		21-04-2022	57,59,10,756	57,59,10,756	Financial Creditor	0	No - Pursuant to NCLT order		0	11.85%	-	-	-	-